GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT *****

NOTIFIC ATION

Dated Shillong, the 05th August, 2025

No. LJ(B) 99/92/Pt.II/221 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Assistant Commissioners as the Executive Magistrate within South Garo Hills District with immediate effect until further orders -

- 1. Smt. Seraphine Kharshandi, MCS Assistant Commissioner.
- 2. Dr. Ronald Garry Dunai, MCS Assistant Commissioner.
- 3. Shri. Korbar Sing Wahlang Kharbuli, MCS Assistant Commissioner.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 99/92/Pt.II/221 -A, Copy forwarded to:-

Dated Shillong, the 05^{th} August, 2025

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 2. The Deputy Commissioner, South Garo Hills District, Baghmara. This has a reference to letter No.SGH/DC/GENL/Law Dpt/46/2021/248, dated 11.07.2025.
- 3. The Personnel & A.R. (A) Department
- 4. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Samurt

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.